

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO.*4
TO BE ANSWERED ON 15.12.2017

Relocation of People from Protected Areas

*4. ADV. JOICE GEORGE:
SHRI C. MAHENDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to relocate people residing inside forests/sanctuaries/National Parks/Tiger reserves;
- (b) if so, the details thereof along with the steps taken by the Government in this regard, State/UT-wise;
- (c) whether the scheme for rehabilitation of people from such areas has been implemented successfully in the country and if so, the details thereof, State/UT-wise;
- (d) whether any anomalies have been noticed in the implementation of the scheme and if so, the details thereof; and
- (e) whether the rehabilitation packages provided to the people are equitable, if so, the details thereof and if not, the reasons therefor along with the corrective measures taken by the Government in this regard?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b),(c),(d) AND (e) OF THE LOK SABHA STARRED QUESTION NO. *4 REGARDING "RELOCATION OF PEOPLE FROM PROTECTED AREAS" RAISED BY ADV. JOICE GEORGE AND SHRI C. MAHENDRAN DUE FOR REPLY ON 15.12.2017.

(a), (b) and (c) Under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' and 'Project Tiger', there already exist a provision of voluntary relocation of people residing inside Wildlife Sanctuaries/National Parks and Tiger Reserves. There are two options for voluntary relocation , namely:

Option I – Payment of the entire package amount (Rs.10 lakhs per family) to the family in case the family opts so, without involving any rehabilitation and relocation process by the Forest Department.

Option II – Carrying out relocation and rehabilitation of village from Protected Area and Tiger Reserve by the Forest Department.

The scheme for rehabilitation of people from Protected Areas is going on successfully in the country. Details of villages relocated outside the Wildlife Sanctuaries/Tiger Reserves so far are given in the **Annexure**.

(d) No, Sir, No anomalies have been reported in the Ministry in the implementation of the scheme.

(e) Yes, Sir. As mentioned in Para (a)&(b), the proposed package has two options, namely:

Option I – Payment of the entire package amount (Rs.10 lakhs per family) to the family in case the family opts so, without involving any rehabilitation and relocation process by the Forest Department.

Option II – Carrying out relocation and rehabilitation of village from Protected Area and Tiger Reserve by the Forest Department.

The payment of relocation of villages under the scheme is carried out as per the option given by the villagers.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND(b)OF THE LOK SABHA STARRED QUESTION NO. *4 REGARDING “RELOCATION OF PEOPLE FROM PROTECTED AREAS” RAISED BY ADV. JOICE GEORGE AND SHRI C. MAHENDRAN DUE FOR REPLY ON 15.12.2017.

Details of Voluntary Village Relocation under Centrally Sponsored Scheme of Project Tiger (as on 11.12.2017)

S.No.	Name of the State	Name of the Tiger Reserve	No. of Villages relocated from the notified Core (CTH) since the inception of the Project Tiger	No. of Families relocated from the notified Core (CTH) since the inception of the Project Tiger
1	2	3	4	5
1	Chhattisgarh	Achanakmar	6	249
2	Karnataka	Bhadra	10	431
3	Karnataka	Nagarhole	6	496
4	Madhya Pradesh	Bandhavgarh	2	337
5	Madhya Pradesh	Kanha	34	1870
6	Madhya Pradesh	Panna	13	983
7	Madhya Pradesh	Satpura	30	2772
8	Maharashtra	Melghat	10	838
9	Maharashtra	Sahayadri	49	1646
10	Maharashtra	Tadoba-Andhari	2	455
11	Mizoram	Dampa	1	227
12	Odisha	Similipal	3	116
13	Rajasthan	Ranthambhore	3	1238
14	Rajasthan	Sariska	3	650
15	Tamil Nadu	Mudumalai	1	19
	Total		173	12327

Details of Voluntary Relocation under Centrally Sponsored Scheme of ‘Integrated Development of Wildlife Habitats’.

S.No.	Name of the State	Name of the Wildlife Sanctuary	No. of villages relocated	Total families relocated
1	Kerala	Wayanad Sanctuary	5	454
2	Mizoram	Thorangtlang Wildlife Sanctuary	3	206
	Total		8	660
